

National Company Law Tribunal

Allahabad Bench

CP NO.33/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.02.2017

NAME OF THE COMPANY: Upper Ganges & Ors

SECTION OF THE COMPANIES ACT: u/s 230/240 of Companies Act,1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Sri Navin Sinha	Sr. Advocate	Petitioner	Navin S.
2.	Rahul Agrawal	Advocate	Petitioner	Rahul Agrawal
3.	Sri Bagri	O.L.	OL/RD	28

Order dated 10.02.2017

CP No. 33/2016 Upper Ganges & Ors

Shri Navin Sinha along with Mr. Rahul Agrawal represented the company petitioner. The Official Liquidator attached to the Allahabad High Court represents the office of the Regional Director, Ministry of Corporate Affairs. The submission from both the parties are heard in respect of approval of the scheme order.

List the matter on 28.02.2017.


SH. H.P. CHATURVEDI (Judicial Member)

Dated 10.02.2017